NATIONAL COMPANY. LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.01/BB/2 018	-	Admission	231-232	M/s Vectra Consultancy Service Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)

& PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

SPJ Legal Advocale La Applicate

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Synopsys has been filed. Heard. List it on 22.01.2018.

Member (T)

Member (J)